

(c) The Madhya Pradesh Government did not specifically request for the supply of a Freeze Drying Machine for poultry vaccine. The Government of India, however, released foreign exchange to the extent of Rs. 3.5 lakhs during the year 1967-68 for import of freeze drying machines and spare parts for production of rinderpest vaccine. The same machine can be used for production of some poultry vaccines. A sum of Rs. 85,000 in foreign exchange was released to Madhya Pradesh Government for one machine and some spare parts.

(d) One Freeze Drying Machine Model 30 P.S., complete with primary and secondary drying equipment and accessories.

(e) The request has been complied with.

FISHERIES DEVELOPMENT CRASH PROGRAMME

690. SHRI D. V. SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a centrally sponsored scheme for special fisheries development (Crash) programme has been initiated in Madhya Pradesh;

(b) if so, the salient features of the scheme;

(c) the progress so far made in implementation thereof and the expenditure incurred thereon;

(d) whether any similar scheme is also being included in the States Fourth Five Year Plan; and if so, the details and cost thereof;

(e) whether it is a fact that sanction for this scheme and other such schemes is issued sometimes towards the fag end of the financial year to which it relates; and

(f) if so, the reasons for delayed issue of sanctions and the steps taken to grant necessary sanctions for centrally sponsored schemes in Madhya Pradesh and other States well in time?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) A special development Programme (Crash Programme) for fisheries was launched in several States including Madhya Pradesh during 1964-65, 1965-66 and 1966-67.

(b) The Scheme provided for Central assistance on a prescribed pattern in selected fields of Fisheries Development.

The following works were taken up in Madhya Pradesh under the Scheme :

1. *Construction of Nurseries and Dry Bunds.* The Scheme envisaged construction of Nurseries in 125 acres to increase production of fish seed; construction of 10 Dry Bunds and 20 Fish Storage Ponds for selective breeding and for raising fry and fingerlings.

2. *Construction of Approach Roads.* Since the Fish Seed Production Centres were at a distance from the nearest roads, the State Government proposed the construction of 13 miles of asphalted approach roads.

3. *Development of Multi-purpose Reservoir at Gandhi Sagar Dam*—This Scheme provided for construction of 6 mechanised boats of 30' size, establishment of a 3-ton Ice-factory, provision of nets and equipment and provision of operational staff.

(c) The State Government reported the following progress :

1. (a) Construction of 76 acres of nurseries.

(b) Construction of 10 Dry Bunds.

(c) Construction of 26 Storage Ponds.

2. Construction of 4 miles of asphalted road.

3. (a) Purchase of 2 mechanised boats.

(b) Purchase of 1 Ice Plant.

The expenditure incurred by the State

was Rs. 7.35 lakhs, which was covered in full by Central assistance in the shape of loans and grants.

(d) No Crash Programme Schemes are proposed to be taken up under the Fourth Five Year Plan.

(e) and (f). Against proposals submitted in November, 1964, sanctions were issued in January, 1965. These Schemes were initiated in 1964-65. The sanction for the Schemes was renewed in June, 1965 for implementation in the year 1965-66 on the understanding that the schemes would be completed before March, 1966. It was not envisaged that the programme would be continued in 1966-67. The matter was however reviewed subsequently and sanction to spill-over works taken up for completion in 1966-67 was issued in March, 1967. In the normal course the question of issue of administrative approval of schemes at the close of the financial year does not arise.

UNEMPLOYED IN M.P.

692. **SHRI D. V. SINGH** : Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) the number of educated and uneducated unemployed persons separately in Madhya Pradesh at the beginning and at the end of the Third Five Year Plan and their number at present according to the live Registers in Employment Exchanges; and

(b) the number of employment opportunities likely to be created under the States draft Fourth Five Year Plan and the likely back-log of unemployed educated and uneducated persons at the end of the Fourth Five Year Plan ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Statement is laid on the Table of the House. [*Placed in Library. See No. LT-2107/68*].

(b) The size of the State's Fourth Five Year Plan has not yet been settled and as such no information in regard to the number of employment opportunities that are likely to be created during the course of the Plan and the back-log can be given.

ACTION TAKEN AGAINST P & T EMPLOYEES WHO PARTICIPATED IN STRIKE

693. **SHRI SURAJ BHAN** :

SHRI HUKAM CHAND KACHWAI :

SHRI RAM SINGH AYARWAL :

SHRI BHARAT SINGH CHAUHAN :

Will the Minister of **COMMUNICATIONS** be pleased to state :

(a) the number of P & T employees arrested before the start of the token strike, arrested during the period of the token strike and those arrested after the period of the token strike respectively;

(b) the total number of the P & T employees (Class III and IV) in each Circle and the number of those who participated in the strike on the 19th September, 1968;

(c) the number of temporary employees who have been served with one month's notice and those who have been relieved of their posts on payment of dues in lieu of the required notice separately; and

(d) the number of the Class III and Class IV employees transferred out of their present station of posting during the period from 20th Sept. 1968 to 31st October, 1968 ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) The number of P & T employees arrested before the start of the token strike was 1,458, almost all for violation of the prohibitory orders arrested during the period of the token strike was 955 and those arrested after the period of the token strike was 939.

(b) The total number of P & T employees (Class III & IV) in each Circle and the number of those who participated in the strike on the 19th September, 1968 is indicated in the attached statement.

(c) The number of temporary employees who were served with one month's notice and those who have been